

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 334 of 2021**

**IN THE MATTER OF:**

**Sun Pharmaceutical Industries & Anr.**

**....Appellants**

**Vs.**

**Sumit Binani & Anr.**

**....Respondents**

**Present:**

**For Appellants: Mr. Shyam Kumar, Advocate**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with  
Mr. Sanjay Kapur, Mr. V.M. Kannan, Ms. Rajshree  
Chaudhary, Mr. Shivkrit Rai for R-2/SBI.  
Mr. Jishnu Chowdhury for RP.**

**ORDER**  
**(Virtual Mode)**

**30.04.2021:** Today when the case was called out Learned Counsel Mr. Shyam Kumar on behalf of the Appellants submitted that he has already sent email on 29.4.2021 to the Registrar, National Company Law Appellate Tribunal for postponing the above matter as the senior counsel is unwell with covid symptoms.

The matter is adjourned to **25<sup>th</sup> May, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

*sa/bm*